

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-58/2001/ 11740 /A

From :- Shri Chatra Bhukhan Gogoi
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria,
District & Sessions Judge,
Barpeta.

Dated Guwahati the 13 December, 2024.

Sub:- **Civil vacation.**

Ref:- Your letter No. DJB/3288 (E) dtd. 03.12.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to avail **civil vacation from 22.12.2024 to 31.12.2024, along with station leave permission from the evening of 21.12.2024 till the morning of 02.01.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-58/2001/11741 - 11742 /A, dated
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
- ✓ 2. The Project Manager, Gauhati High Court.

CR
13/12/2024
REGISTRAR (VIGILANCE)
Pruthi